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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 61/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.08.2017</u>

Name of the Company:

Pearl Insulation Pvt. Ltd.

V/s.

Wind World (India) Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. VISHAL JATHAR

MOIZ RAPAGE

2.

Advocate
1/b India Law
Alliance
ADVOCATE

Petitioner
PETITONER
PESPONDENT

HAR M

<u>ORDER</u>

Learned Advocate Mr. Vishal Jathar with learned Advocate Moiz Rafique i/b India Law Alliance present for operational Creditor/ Applicant. Learned Advocate Mr. Anip Gandhi present for Respondent.

At request of both sides on the ground of proposed settlement.

List the matter on 08.08.2017 as last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of August, 2017.